

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.207

New IA-1311/2023

In

IB-3226(ND)/2019

IN THE MATTER OF:

M/s Okaya Power Pvt Ltd.

.....APPLICANT/PETITIONER

Vs.

M/s Bharat Sanchar Nigam Ltd.

....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Aditya Parmar, Proxy counsel

For the Respondent : Adv. Sapna Sinha

ORDER

Let this matter be listed before the Regular Bench on **12.04.2023**.

-SD-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**